Written Answers to

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Yes Sir. There are around 6400 vacancies in various grades in EPFO as on 31.03.20115. Steps are being taken to fill up the existing vacancies in accordance with prescribed procedure and rules. A cadre restructuring proposal is also under way to meet the manpower requirement of the Organization.

Minimum Wages Act

734. SHRI K.K. RAGESH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has set any time-frame to bring the National Minimum Wages Act under which the National Minimum Wages will be fixed at ₹15000 per month; and

(b) whether Government is proposing to exempt startup companies including five year old registered establishments from implementation of the Minimum Wages Act?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir.

(b) The Government has not proposed any such exemption from implementation of the Minimum Wages Act, 1948.

Setting up of new ESI hospital in Hyderabad

735. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOU AND EMPLOYMENT be pleased to state:

(a) whether the Ministry has decided to set up a new Employees' State Insurance (ESI) hospital with medical college in Hyderabad and if so, the details thereof;

(b) whether the Ministry is also proposing to takeover 500 bedded State ESI hospital at Sartatinagair in Hyderabad run by Government of Telangana;

(c) if so, what alternative plans the Ministry has for working doctors and other staff /there and nearly 8 lakh patients utilizing the services of ESI hospital at Sanatriagar; and

(d) if not, the efforts being made by the Ministry to modernize the above hospital within a fixed timeframe?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir. The Employees' State Insurance (ESI)